

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 96(ND)/2017

IN THE MATTER OF:

Mr. G. S. Suri & Ors.

.... **APPLICANT / PETITIONER**

And

M/s BHL Forex & Finleases Ltd. & Ors.

.... **RESPONDENT**

SECTION:

Under Section 397-398

Order delivered on 18.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

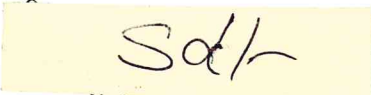
For the APPLICANT / PETITIONER :- Mr. Saurabh Kalia, Advocate
Mr. Siddhartha Nagpal, Advocate

For the RESPONDENT No. 1 to 4 :- Mr. Pulkit Srivastava, Advocate

For the RESPONDENT No. 7 :- Mr. Mansumyer Singh, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 26th September 2017.



**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**